

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2551
TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)**

SECURITY CLEARANCE FOR NEW MUMBAI AIRPORT

2551. DR. KIRIT SOMAIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry has extended security clearance to the bidders for new Mumbai Airport;

(b) if so, the details thereof;

(c) whether it is true that the Ministry while giving clearance to three bidders have raised doubts/issues against two of them; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): Yes Madam. The Ministry of Home Affairs has conveyed security clearance in respect of (i) M/s GMR Airports Limited (ii) M/s MIA Infrastructure Pvt. Ltd and (iii) M/s Mumbai International Airport Private Limited and denied security clearance in respect of consortium of M/s Voluptas Developers Pvt. Ltd. & M/s Zurich Airport International AG, Switzerland.

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(c) & (d): Yes Madam. The Ministry of Home Affairs while conveying security clearance in respect of M/s GMR Airports Limited and M/s Mumbai International Airport Private Limited had shared certain inputs, having no bearing on national security, with Ministry of Civil Aviation for action as deemed fit by it.
